Annexure – 3

Name of the Corporate Debtor: Vatika IT Parks Private Limited; Date of commencement of CIRP: 09.10.2026 and order received/communicated on 13.10.2026 List of creditors as on: 05.11.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Omkara Assets Recontruction Private Limited	23.10.2026	₹ 18,49,63,75,380.00	₹ 11,76,80,72,256.00	Financial Debt	₹ 18,49,63,75,380.00	₹ 18,49,63,75,380.00	NA	90.05%	Nil			₹ 6,72,83,03,124.00	The claim amount of Misc. Charges and Penal charges of Rs.6,72,83,03,124 is under verification.
2	Asset Reconstruction Company (India) Limited	23.10.2026	₹ 2,22,01,11,725.00	₹ 1,25,00,00,000.00	Financial Debt	₹ 2,22,01,11,725.00	₹ 2,22,01,11,725.00	NA	9.57%	Nil			₹ 97,01,11,725.00	The claim amount of Redemption Premium and Default Interest of Rs 97,01,11,725/- is under verification.
	Total		**₹ 20,71,64,87,105.00**	**₹ 13,01,80,72,256.00**		₹ 2,22,01,11,725.00	₹ 2,22,01,11,725.00		**99.62%**	**₹ 0.00**	₹ 0.00	**₹ 0.00**	**₹ 0.00**	